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**14.01 hrs**

*The Lok Sabha re-assembled after Lunch at one minute  
past Fourteen of the Clock.*

(Mr. Speaker *in the Chair*)

**MATTERS UNDER RULE 377 \***

MR. SPEAKER: The statements under Rule 377 may be treated as laid on the Table of the House.

Title: Need to provide rail linkage to Rajouri-Poonch in Jammu & Kashmir. – Laid.

SHRI MADAN LAL SHARMA (JAMMU): The J & K State is highly obliged to the Central Government for extension of railway line to Udhampur, Qazigund and Baramulla in Kashmir, work on which project is in full swing.

The people of my parliamentary constituency viz Jammu-Poonch, in the Jammu division feel discriminated as there is no proposal for extension of the rail link to Rajouri-Poonch, which is much convenient that the ongoing projects in the State.

The people of Rajouri-Poonch, if linked through rail can have their means of livelihood, as there are tourism/pilgrimage, spots, which can attract world tourist attention in a large number and in turn will improve economic condition of the hapless people of these areas, who are facing hardships due to ongoing turmoil for the last fifteen years.

The Hon'ble Railway Minister is, therefore, requested to have this important public demand implemented at the earliest.

\*Treated as laid on the Table.